

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **29.10.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

## Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

| S.No | Case No.                                                                                                                      | Name of the Parties                                                                                                                                               | Counsel for Appellants | Counsel for Respondents |
|------|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.   | Comp App (AT) (CH)<br>(Ins) No. 423/2026<br>For Exemption<br>IA No. 1194/2026                                                 | Uttam Industrial<br>Engineering Pvt Ltd<br>Vs<br>Basaveshwar Sugars<br>Ltd                                                                                        | Mr. Rahul Balaji       |                         |
| 2.   | Comp App (AT) (CH)<br>(Ins) No. 431/2026<br>For Stay<br>IA No. 1225/2026                                                      | Coffee Day Global<br>Limited<br>Vs<br>Rechtsanwalt Dr<br>Christian Bachmann<br>Insolvency<br>Administrator of Coffee<br>Day Gastronomie Und<br>Kaffeehandels Gmbh | Ms. P Chithra Nirmala  |                         |
| 3.   | Comp App (AT) (CH)<br>(Ins) No. 546/2026<br>For Additional Docs.<br>IA No. 1529/2026<br>For Condone Delay<br>IA No. 1530/2026 | Morgan Securities &<br>Credits Pvt Ltd<br>Vs<br>Bpl Ltd                                                                                                           | Mr. Abhishek Puri      |                         |
| 4.   | Comp App (AT) (CH)<br>(Ins) No. 573/2026<br>For Stay<br>IA No. 1607/2026                                                      | Dr. K.C. Ramaswami<br>Vs<br>G.V. Ravikumar, RP of<br>Vangal Amman Health<br>Service Ltd & Anr.                                                                    | Ms. V Rajeswari        |                         |

For Orders

| S.No | Case No.                                                                                                                                                     | Name of the Parties                                                               | Counsel for Appellants           | Counsel for Respondents    |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------|----------------------------|
| 5.   | Comp App (AT) (CH) (Ins) No. 280/2022                                                                                                                        | Itakem Finichem Pvt Ltd<br>Vs<br>Iconium Leather Works Pvt Ltd                    | Mr. Pawan Jhabakh                | Mr. Atul Madhavan          |
| 6.   | IA No. 1424/2026)<br>(For Condone Delay) in<br>Comp App (AT) (CH) (Ins) No. 503/2026<br>For Stay<br>IA No. 1423/2026<br>To Dispense with<br>IA No. 1425/2026 | Ramachandran Radhakrishnan & Anr.<br>Vs<br>Tata Capital Ltd & Anr.                | Mr. R Bharadwajarama subramaniam |                            |
| 7.   | Comp App (AT) (CH) (Ins) No. 438/2026<br>For Stay<br>IA No. 1240/2026<br>For Exemption<br>IA No. 1241/2026                                                   | Radha Assets LLP<br>Vs<br>MCM Pacific Pte Ltd & Anr.<br><br><b>WITH</b>           | Mr. Puneet Yadav                 |                            |
| 8.   | Comp App (AT) (CH) (Ins) No. 354/2026<br>For Stay<br>IA No. 991/2026<br>For Exemption<br>IA No. 992/2026<br><b>(Interim Order)</b>                           | Lanco Kondapalli Pvt Ltd<br>Vs<br>MCM Pacific Pte Ltd & 2 Ors.<br><br><b>WITH</b> | Mr. Puneet Yadav                 | Ms. Madhupreetha Elango R2 |
| 9.   | Comp App (AT) (CH) (Ins) No. 355/2026<br>For Exemption<br>IA No. 993/2026<br>For Stay<br>IA No. 994/2026<br><b>(Interim Order)</b>                           | Radha Assets LLP<br>Vs<br>MCM Pacific Pte Ltd & Anr.                              | Mr. Puneet Yadav                 | Ms. Madhupreetha Elango R2 |

Admission – Notice Ordered

| A. With Interim Order    |                                                                      |                                                                                                                                   |                          |                         |
|--------------------------|----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------|-------------------------|
| S.No                     | Case No.                                                             | Name of the Parties                                                                                                               | Counsel for Appellants   | Counsel for Respondents |
| 10.                      | Comp App (AT) (CH) (Ins) No. 150/2026<br>For Stay<br>IA No. 461/2026 | VAR Electrochem Pvt Ltd (Auction Purchaser)<br>Vs<br>The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr. | Mr. Praveen Jain         |                         |
| B. Without Interim Order |                                                                      |                                                                                                                                   |                          |                         |
| 11.                      | Comp App (AT) (CH) No. 94/2026<br>For Stay<br>IA No. 1364/2026       | Ankur Healthcare (Ongole) Pvt Ltd & 2 Ors<br>VS<br>Dr. Noel John Kappala                                                          | Mr. Ramasubramaniam Raja |                         |

Old Cases

(Requests for adjournment will not be entertained)

| S.No. | Case No.                                                                  | Name of the Parties                                                         | Counsel for Appellants             | Counsel for Respondents                            |
|-------|---------------------------------------------------------------------------|-----------------------------------------------------------------------------|------------------------------------|----------------------------------------------------|
| 12.   | Comp App (AT) (CH) (Ins) No. 97/2022                                      | P Laxman Kumar & Company<br>Vs<br>S P Y Agro Industries Ltd                 | Mr. P Anil Mukherji                | Mr. Varun Srinivasan                               |
| 13.   | Comp App (AT) (CH) (Ins) No. 152/2022<br>For Stay<br>IA No. 357/2022      | Canara Bank<br>Vs<br>Vantage Machine Tools Pvt Ltd.<br><b>WITH</b>          | Mr. ML Ganesh<br>Mr. CS Sashikumar | Mr. Avinash Krishnan Ravi<br>Mr. Jerin Asher Sojan |
| 14.   | Comp App (AT) (CH) (Ins) No. 154/2022<br>For Stay<br>IA No. 360/2022      | Canara Bank<br>Vs<br>Vijaya Durga Green Fields Pvt Ltd.                     | Mr. ML Ganesh<br>Mr. CS Sashikumar | Mr. Avinash Krishnan Ravi<br>Mr. Jerin Asher Sojan |
| 15.   | Comp App (AT) (CH) (Ins) No. 226/2022<br>For Exemption<br>IA No. 484/2022 | Sunder Steel Industries<br>Vs<br>Sri Gopikrishna Infrastructure Pvt Ltd     | Mr. Kumarpal R Chopra              | Mr. Alluri Krishnam Raju                           |
| 16.   | Comp App (AT) (CH) No. 109/2023                                           | Gundapuneni Ranga Rao & 6 Ors.<br>Vs<br>Vijayasri Polymers Pvt Ltd & 15 Ors | Mr. K Rajendran                    | Mr. S Vikas Reddy R2                               |

For Hearing

| A. With Interim Order |                                                                       |                                                                                                               |                        |                         |
|-----------------------|-----------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| S.No                  | Case No.                                                              | Name of the Parties                                                                                           | Counsel for Appellants | Counsel for Respondents |
| 17.                   | Comp App (AT) (CH) (Ins) No. 191/2025<br>For Stay<br>IA No. 534/2025  | R Damodaran<br>Vs<br>Madhu Desikan, IRP of R Damodaran & Anr.                                                 | Mr. Srenik S Jain      | Mr. Rahul Balaji R2     |
| 18.                   | Comp App (AT) (CH) (Ins) No. 242/2025<br>For Stay<br>IA No. 680/2025  | Reform ARC Limited & 2 Ors<br>Vs<br>S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewellery Pvt Ltd | Mr. Edward James       | Mr. R Vidhya Shankar    |
| 19.                   | Comp App (AT) (CH) (Ins) No. 429/2025<br>For Stay<br>IA No. 1228/2025 | The Superintendent of Central Tax<br>Vs<br>Ravindra Beleyur (Liquidator), Reliable Cashew Company Pvt Ltd     | Ms. Pooja Jain         | Mr. T Ravichandran      |

|                                 |                                                                                                                                                   |                                                                                                                     |                            |                                                                               |
|---------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------|
| 20.                             | Comp App (AT) (CH)<br>(Ins) No. 462/2025<br>For Stay<br>IA No. 1317/2025<br>For Direction<br>IA No. 593/2026<br>To Vacate Stay<br>IA No. 594/2026 | State Bank of India<br>Vs<br>IDBI Bank Ltd & 3 Ors                                                                  | Mr. K Chandrasekaran       | Mr. Varun Srinivasan<br>R1<br>Mr. B Dhanaraj R2<br>Mr. TKM Sai Krishnan<br>R3 |
| 21.                             | Comp App (AT) (CH)<br>(Ins) No. 550/2025<br>For Stay<br>IA No. 1543/2025                                                                          | Sridhar Cherukuri<br>Vs<br>Bank of Maharashtra &<br>2 Ors.                                                          | Mr. K Mohit Kumar          | Mr. T Ravichandran R1<br>Ms. Aishwarya R2                                     |
| <b>B. Without Interim Order</b> |                                                                                                                                                   |                                                                                                                     |                            |                                                                               |
| 22.                             | Comp App (AT) (CH)<br>(Ins) No. 419/2024<br>For Stay<br>IA No. 1141/2024                                                                          | Dr. KC Ramaswami<br>Vs<br>GV Ravikumar, RP of<br>Vangal Amman Health<br>Service Ltd & Anr                           | Ms. V Rajeswari            | Ms. PR Vandana- R1<br>Mr. R Vidhya Shankar<br>R2                              |
| 23.                             | Comp App (AT) (CH) No.<br>105/2025                                                                                                                | SBICAP Trustee<br>Company Ltd<br>Vs<br>Andhra Pradesh Power<br>Finance Corporation<br>Limited                       | Mr. Aishwarya<br>Nandiwada | Mr. D Narendar Naik                                                           |
| 24.                             | Comp App (AT) (CH)<br>(Ins) No. 108/2025                                                                                                          | Transtar Handling &<br>Warehousing Co.<br>Vs<br>Ennore Cargo<br>Container Terminal<br>Pvt Ltd                       | Mr. AS Vishwajith          | Mr. Bijai Sundar                                                              |
| 25.                             | Comp App (AT) (CH)<br>(Ins) No. 224/2025                                                                                                          | Hindustan Builders<br>Vs<br>Atluri Foods Pvt Ltd.<br>Rep by its Managing<br>Director Vijay Venkata<br>Prasad Atluri | Mr. Mayur Mundra           | Mr. N Kumaraswamy                                                             |
| 26.                             | Comp App (AT) (CH)<br>(Ins) No. 276/2025<br>For Stay<br>IA No. 780/2025                                                                           | ICICI Bank Ltd<br>Vs<br>Ramakrishnan<br>Sadasivan, Liquidator<br>of Coastal Energy Pvt<br>Ltd                       | Mr. V Adhivarahan          | Mr. B Dhanaraj                                                                |
| 27.                             | Comp App (AT) (CH)<br>(Ins) No. 322/2026<br>For Stay<br>IA No. 932/2026                                                                           | S Selvanayagam,<br>Personal Guarantor<br>Vs<br>Redington (India) Ltd &<br>2 Ors.<br><b>WITH</b>                     | Mr. BSV Prakash<br>Kumar   | Mr.Santhosh Ukku R1                                                           |
| 28.                             | Comp App (AT) (CH)<br>(Ins) No. 323/2026<br>For Stay<br>IA No. 935/2026                                                                           | S Selvanayagam,<br>Personal Guarantor<br>Vs<br>Redington (India) Ltd &<br>Anr.                                      | Mr. BSV Prakash<br>Kumar   | Mr.Santhosh Ukku R1                                                           |

**12:00 PM**

For Hearing

| S.No | Case No.                                                                                                                                                            | Name of the Parties                                                                           | Counsel for Appellants      | Counsel for Respondents           |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------|
| 29.  | Comp App (AT) (CH) No. 74/2026<br>For Exemption<br>IA No.1001 &<br>1002/2026<br>For Stay<br>IA No. 1003/2026<br>For Direction<br>IA No. 1004/2026                   | MBG Commodities Pvt Ltd & 3 Ors.<br>Vs<br>Ashok Kumar<br>Mandhani & 8 Ors.<br><br><b>WITH</b> | Ms. Nishtha B               | Mr. Krishna<br>Vennelakanti R1-R5 |
| 30.  | Comp App (AT) (CH) No. 75/2026<br>For Stay<br>IA No. 1006/2026<br>For Exemption<br>IA No. 1007/2026<br>Interim Relief<br>IA No. 1008/2026<br><b>(Interim Order)</b> | Anju Devi Mandhani & Anr.<br>Vs<br>MBG Commodities Pvt Ltd & 10 Ors.                          | Mr. S Karunamoorthy         | Mr. Krishna<br>Vennelakanti R2-R6 |
| 31.  | IA No. 1268/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH) No. 90/2026<br>For Direction<br>IA No. 1267/2026<br>For Exemption<br>IA No. 1269/2026           | Raj Kumar Mandhani<br>Vs<br>MBG Commodities Pvt Ltd & 11 Ors.                                 | Mr. Krishna<br>Vennelakanti |                                   |

**12:30 PM**

For Hearing

| With Interim Order |                                                                                                 |                                                                       |                        |                                                                               |
|--------------------|-------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|------------------------|-------------------------------------------------------------------------------|
| S.No               | Case No.                                                                                        | Name of the Parties                                                   | Counsel for Appellants | Counsel for Respondents                                                       |
| 32.                | Comp App (AT) (CH) No. 09/2021<br>For Stay<br>IA No. 27/2021<br>For Exemption<br>IA No. 28/2021 | J. Somashekar<br>Vs<br>Vels Studios and Entertainment Pvt Ltd & 5 Ors | Ms. S Indumathi Ravi   | Mr. B Dhanaraj-R1<br>Ms. A Vidya R4<br>Mr. R Sivaraman R5<br>Ms. N Varsha- R6 |

**02:00 PM**

For Hearing

| S.No | Case No.                                                                                                       | Name of the Parties                                                  | Counsel for Appellants | Counsel for Respondents |
|------|----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|------------------------|-------------------------|
| 33.  | Comp App (AT) (CH) (Ins) No. 262/2026<br>For Exemption<br>IA No. 737 & 740/2026<br>For Stay<br>IA No. 738/2026 | Debashis Bose<br>Vs<br>State Bank of India & Anr.<br><br><b>WITH</b> | Ms. Deepika Murali     | Mr. Edward James R1     |

|     |                                                                                                                                                             |                                                           |                  |                     |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|------------------|---------------------|
| 34. | Comp App (AT) (CH)<br>(Ins) No. 263/2026<br>For Exemption<br>IA No. 742 & 744/2026<br>For Stay<br>IA No. 743/2026<br>For Urgent Listing<br>IA No. 1145/2026 | Pragya Jhunjhunwala<br>Vs<br>State Bank of India &<br>Anr | Mr. Arun C Mohan | Mr. Edward James R1 |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|------------------|---------------------|

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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